

Government of India  
Ministry of Social Justice & Empowerment  
Department of Empowerment of Persons with Disabilities (Divyangjan)  
Rajya Sabha

**UNSTARRED QUESTION NO. 1721  
TO BE ANSWERED ON 27/12/2018**

**Survey of persons with disability**

**1721. SHRI RAJKUMAR DHOOT:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether Government has conducted door to door survey of persons with disability in Maharashtra, Delhi and the rest of the country which is mandatory under the recently enacted law by Parliament; and
- (b) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI KRISHANPAL GURJAR)**

(a) & (b) While the new Law i.e. the Rights of Persons with Disabilities Act, 2016 does not have any provision regarding door to door survey of persons with disabilities in the Country, the Ministry implements Unique Disability Identity(UDID) Card project, a web-based software project, with a view to create a National database for persons with disabilities, issue UDID card and certificate of disability to each person with disability with the help of State Authorities. The Project envisages identification and certification of persons with disabilities through campaign mode also. As on 24/12/2018, more than 11. 80 lakh e-UDID cards have been generated in 28 States/UTs including Maharashtra and Delhi.

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